126	Written Ans	swers to	[RAJYA SABHA]	Unstarred Questions
1	2		3	4
			FY 2013-14	
1.	2013-14	Y C Mal	narashtra Open University, Nashik	₹ 5.55 crore
2.	2013-14	Shivaji U	Jniversity, Vidyanagar, Kolhapur	₹ 46.20 lac
3.	2013-14	Universi	ty of Mumbai, Mumbai	₹ 37.95 lac

Out of school children

3212.SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

SHRI ALOK TIWARI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether, as per the recent UN report, India has 1.4 million children aged 6 to 11 years out of school at present and it ranks among top five nations;
 - (b) if so, the details thereof, State-wise and the response of Government thereto;
 - (c) the reasons for the same;
 - (d) whether costly education is main reason for the same; and
- (e) the details of the steps Government proposes to ensure enrolment and affordable quality education to all children?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (e) The quoted UNESCO data provides information on children of 6-11 years of age not enrolled in primary schools as of the year 2012. The Ministry of Human Resource Development (MHRD) has since, conducted an All India Survey in 2014 through an independent organisation, to estimate number of Out of School Children (OoSC) in 2014. The findings have estimated the number of OoSC at 60.64 lakh. The State-wise details of number of estimated OoSCs are given in Statement (*See* below).

Under Sarva Shiksha Abhiyan (SSA), a number of interventions *viz.*, opening of schools in neighbourhood, construction of additional class rooms, provision of drinking water and toilet facility and provision of teachers, textbooks, uniforms for all girls and children belonging to SC, ST and BPL families in Government schools are provided to ensure that all children of the age group 6-14 are enrolled, retained and complete the elementary education cycle. Funds are also sanctioned to States/UTs for providing special

training of out of school children to enable them to attend bridge courses for eventually mainstreaming into schools. The Mid-Day Meal programme also complements the SSA, to help enrolment and retention of children in schools.

Statement

State-wise details of number of estimated out of School children

Sl. No.	States	No. of OoSC
1.	Andaman and Nicobar Islands	1015
2.	Andhra Pradesh	107829
3.	Arunachal Pradesh	6517
4.	Assam	157813
5.	Bihar	1169722
6.	Chandigarh	1090
7.	Chhattisgarh	167072
8.	Dadra and Nagar Haveli	745
9.	Daman and Diu	421
10.	Delhi	85084
11.	Goa	0
12.	Gujarat	159308
13.	Haryana	43879
14.	Himachal Pradesh	2176
15.	Jammu and Kashmir	45468
16.	Jharkhand	140426
17.	Karnataka	122139
18.	Kerala	33161
19.	Lakshadweep	267
20.	Madhya Pradesh	450952
21.	Maharashtra	145326
22.	Manipur	7037
23.	Meghalaya	17237

128	Written Answers to	[RAJYA SABHA]	Unstarred Questions
Sl. No.	States		No. of OoSC
24.	Mizoram		972
25.	Nagaland		2896
26.	Odisha		401052
27.	Puducherry		285
28.	Punjab		91578
29.	Rajasthan		601863
30.	Sikkim		535
31.	Tamil Nadu		57529
32.	Tripura		4518
33.	Uttar Pradesh		1612285
34.	Uttarakhand		86794
35.	West Bengal		339239
	Total		6064229

High fees in schools and colleges

3213.SHRI PRAVEEN RASHTRAPAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the situation in Gujarat and other States about high rate of fees in schools and colleges taken from students; and
- (b) what actions are taken by the Ministry to help the poor and families belonging to salaried class, to enable them to obtain education?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates that all Children in the age group of 6-14 year will be provided free and compulsory education, at elementary level in Government schools, till its completion.

In some States/UTs fee is either not charged/or nominally charged from girl students till class XII in the Government school system.

(b) Under Section 12(1)(c) of the RTE Act, 2009, it is provided that unaided schools and specified category schools shall admit at least 25% of the strength of class